

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No.182 of 1996

Monday, this the 12th day of February, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Mallika N. Nair,  
D/o K K Narayanan Nair,  
Ex-Literate Casual Labourer,  
Trivandrum Division,  
Residing at: Saraswathi Vilasam,  
West Mundakal, Quilon.

.. Applicant

By Advocate Mr K M Anthru.

Vs

1 Union of India through  
the General Manager,  
Southern Railway, Headquarters Office,  
Park Town P.O., Madras - 3.

2 The Divisional Railway Manager,  
Southern Railway,  
Trivandrum Division,  
Trivandrum - 14.

3 The Divisional Personnel Officer,  
Southern Railway,  
Trivandrum Division,  
Trivandrum - 14.

4 The Divisional Mechanical Engineer,  
Southern Railway,  
Trivandrum Division,  
Trivandrum - 14.

.. Respondents

By Advocate Mr P.A. Mohamméd.

The application having been heard on 12th February 1996,  
the Tribunal on the same day delivered the following :

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant seeks a direction to reengage her as  
a casual labourer based on the past service rendered by  
her, which according to standing counsel for respondents

is only for four months. Be that as it may, Standing counsel submits that A-5 representation will be considered and appropriate orders passed thereon by first respondent as expeditiously as possible. We record the submission and dispose of the application without expressing any opinion on the merits or maintainability of the application. No costs.

Dated the 12th February, 1996.

*P V Venkatakrishnan*  
P V VENKATAKRISHNAN

ADMINISTRATIVE MEMBER

*Chettur Sankaran Nair*  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN

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